ment of the People's Republic of China. They have advised the Director General, Overseas Communications Service that as soon as the U.K. authorities take a decision to pay the amount to either of the two Governments the amount outstanding to India would be retained by them and paid to India. The matter has also been taken up with the Government of the People's Republic of China by the Indian Ambassador in Peking.

(b) The Indian Ambassador in Peking has informed that until the Government of the People's Republic of China come to some decision in regard to similar claims by other Governments they are not likely either to reject or admit the claim.]

श्री नवाब सिंह चौहान : क्या ग्राशा कर सकते हैं कि यह रुपया प्राप्त हो जायेगा ?

श्री राज बहादुर : जी हां, यह स्राशा है कि यह रुपया प्राप्त हो जायेगा ।

श्रो नवाब सिंह चौहान : राष्ट्रवादी चीन सरकार श्रौर भारत दोनों राष्ट्र संघ के सदस्य हैं, तो क्या इस सम्बन्ध में वहां भी शिकायत की गई है यानी इस मामले को क्या संघ के सुपुर्द कर दिया गया है ?

श्री राज बहादुर : राष्ट्र संघ में देने का तो कोई सवाल नहीं है । किन्तु यह निश्चित बात है कि कैंबिल एण्ड वायरलेस लिमिटेड, लंदन, जिसके पास यह रकम है श्रीर जो रक़म चीन को दिये जाने के लिये है उसमें से यह रुपया हमको श्रवस्थ मिल जायेगा, ऐसा ग्रास्वासन हमें प्राप्त हो चुका है ।

WRITTEN ANSWERS TO QUESTIONS

HERON AIRCRAFT ON AIR SERVICE ROUTE BETWEEN MADRAS AND COCHIN

*395. Shki S. C KARAYALAR: Will the Minister for Communica-

†English translation.

TIONS be pleased to state whether Heron aircraft has been introduced on the air service route between Madras and Cochin via Trivandrum as proposed, and if so, since when?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): The service has not yet been introduced and is still under consideration.

ACCIDENT TO A HERON AIRCRAFT AT THE SANTA CRUZ AIRPORT

*396. Shri S. C. KARAYALAR: Will the Minister for Communications be pleased to state:

- (a) whether it is a fact that a Heron aircraft caught fire at the Santa Cruz Airport recently;
- (b) if so, whether the cause of the fire has been ascertained; and
- (c) the manner in which the passengers were rescued?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir, a fire was noticed on the Port Wing Flap of the aircraft after it had made a belly landing and the passengers and crew had disembarked.

- (b) The accident is under investigation.
- (c) Fire, as already mentioned, was noticed after the passengers and crew had disembarked and there was, refore, no question of rescue.

REPORT OF COMMITTEE FOR PREVENTION.

OF CRUELTY TO ANIMALS

*371. SHRIMATI VIOLET ALVA: Will the Minister for Food and Agriculture be pleased to state when the Committee for Prevention of Cruelty to Animals is expected to submit its report?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The Committee hopes to submit the Report by the end of April 1956.